

(b) whether this method would be safe-proof and it is free from any kind of mischief, is so, the details as to how it would be tamper-proof or trouble-free; and

(c) how far this new system will provide relief, comfort and consolation to the customers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) Yes, Sir. This system has been introduced at 3 locations in different parts of the city.

(b) In order to make the system safe, the challans issued to the offenders are cancelled only after the cheque is cleared by the banks.

(c) The payment facility at these locations is available for 24 hours a day and as such, it is expected to provide some relief to the commuters.

Introduction of Intelligent Traffic Enforcement Devices

824. SHRI B.J. PANDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what type of Hi-tech Gadgetry the Delhi police propose to employ to track down traffic offenders, as indicated in the 'Indian Express' of June 6, 2002;

(b) whether Government has engaged some firm for introduction of "intelligent traffic enforcement devices", if so, the details of the project; and

(c) what is the estimated-cost of the project and how the traffic violations would be monitored?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) There are already in use several state-of-the-art gadgets for regulating and monitoring the traffic in Delhi. However, the Government has neither received any formal proposal on the lines referred to in the news-item nor it has engaged any firm for the purpose on a revenue sharing basis.